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**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

UNDER SECTION : 39.7/398

REPRESENTATION BY WHOM

1. J-BALAKUMAR Pw Ar 25 Dmau  
2. M.K.Vijayaragavan Res 1 to 4 M.K.Vijay  
3. P.H. ARUNDA PANDIAN PETITIONER M.Pandya

FOR HARISHANKAR MANI

Counsels for both the parties are present. Counsel for the Petitioner submitted that the parties are ready to settle the dispute and prayed for time. At request, time is enlarged. Put up on **22.02.2018 at 10.30 A.M.**

ghk